

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
Rajya Sabha

UNSTARRED QUESTION NO. : 2265

TO BE ANSWERED ON THE 16th December 2024

PROPOSALS FOR NEW GREENFIELD AIRPORTS

2265. SHRI SANT BALBIR SINGH

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the districts that have received proposals for new greenfield airports in Punjab and other States;**
- (b) the work in progress on the said proposals, the amount that has been spent or provisioned for the construction of new greenfield airports till date; and**
- (c) the view of Government on the proposal received for district-wise land availability for greenfield airports, whether suitable land has been selected by Government or not?**

ANSWER

**Minister of State in the Ministry of CIVIL AVIATION
(Shri Murlidhar Mohol)**

(a) to (c): Government of India (GoI) has formulated a Greenfield Airports (GFA) Policy, 2008 for development of new Greenfield airports in the country through a two stage approval process, i.e. 'Site Clearance' followed by 'In-Principle' approval.

So far, GoI has accorded 'In-Principle' approval for setting up of 21 Greenfield Airports across the country namely Mopa in Goa, Navi Mumbai, Shirdi and Sindhudurg in Maharashtra, Kalaburagi, Vijayapura, Hassan and Shivamogga in Karnataka, Dabra (Gwalior) in Madhya Pradesh, Kushinagar and Noida (Jewar) in Uttar Pradesh, Dholera and Rajkot (Hirasar) in Gujarat, Karaikal in Puducherry, Dagadarthi, Bhogapuram and Oravakal (Kurnool) in Andhra Pradesh, Durgapur in West Bengal, Pakyong in Sikkim, Kannur in Kerala and Itanagar (Hollongi) in Arunachal Pradesh, as per GFA Policy, 2008.

Out of these, 12 Greenfield airports viz. Durgapur, Shirdi, Kannur, Pakyong, Kalaburagi, Orvakal (Kurnool), Sindhudurg, Kushinagar, Itanagar (Hollongi), Mopa, Shivamogga and Rajkot (Hirasar) have been operationalised.

Besides, Gol has also granted 'Site Clearance' for construction of 9 Greenfield airports namely Alwar in Rajasthan, Singrauli in Madhya Pradesh, Mandi in Himachal Pradesh, Kottayam in Kerala, Puri in Odisha, Doloo in Assam, Parandur in Tamil Nadu, Kota in Rajasthan and Raichur in Karnataka.

As per the GFA Policy, 2008, the responsibility for implementation of the Greenfield airport project including land acquisition, funding, R&R etc. lies with the concerned airport developer or the State Government, as the case may be.
